NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 56/59/NCLT/AHM/2016 (New) Co. Appeal. No. 5/59/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

Name of the Company:

National Multi Commodity Exchange of India Ltd.

V/s.

Neptune Overseas Ltd. & Ors.

Section of the Companies Act: <u>Section 59 of the Companies Act, 2013</u>

DESIGNATION S.NO. NAME (CAPITAL LETTERS) REPRESENTATION **SIGNATURE**

1. KAILASH GUPTA DIRECTOR Nephino Oversons webut

2. HITESH BUCH

for R-1, 3 & 5

MC GUPTA

NMCE

Learned PCS Mr. Sparsh Gupta i/b M C Gupta present for Petitioner. Learned PCS Mr. Hitesh Buch present for Respondents no. 1, 3 and 5.

It is stated that the matter is pending before Hon'ble Supreme Court of India.

List the matter on 28.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of April, 2017.